

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 111 OF 2018 & IA NO. 265 OF 2018 AND**  
**APPEAL NO. 112 OF 2018 & IA NO. 263 OF 2018**

**Dated: 15<sup>th</sup> July, 2019**

**In the matter of:**

**Jaipur VidyutVitrans Nigam Ltd. & Ors.**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **04.09.2019.**

**Court Master**

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